

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 5561/2017

M/S KROWN AGRO FOODS PVT. LTD.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 16-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Ms. Binu Tamta, AOR

For Respondent(s)

Mr. Sanjay Kumar Tyagi, AOR

Mr. Upendra Mishra, Adv.

Mr. Sanjeev Agarwal, Adv.

Mr. Amit Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Sole respondent has already filed the counter affidavit.

Ld. Counsel for the parties have failed to file the statement of case within the statutory period. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

SANJAY PARIHAR
Registrar

MG